

## NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 28.04.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench No.02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in court No.12.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 28.04.2022 at 11.00 A.M. instead of 02.15 P.M. and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 28<sup>th</sup> April,2022  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)

## **NOTICE**

**Court No. 2 :-** Please take notice that the Arbitration Application cases Listed in Daily Cause List shall be taken up first, thereafter, the rest matters (other than Arbitration Application) shall be taken up in seriatim. Please further take notice that in Arbitration Application cases no adjournment shall be granted.

By Order,

Sd/-

( Debasis Mohapatra)  
Joint Registrar (L&C)

Dated the 28<sup>th</sup> April, 2022  
High Court of Jharkhand, Ranchi